

to be first considered and approved by the Departmental Promotion Committee which is likely to meet only after 27th July, 1972.

रांची शिविर में युद्ध बन्धियों द्वारा  
खोदी गई भूमिगत सुरंग

76-4. श्री बन्धूलाल चन्नाकर :  
श्री महादीपक सिंह शास्त्री :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पाकिस्तानी युद्ध बन्धियों ने रांची शिविर में 100 फुट लम्बी भूमिगत सुरंग खोदी थी;

(ख) यदि हा, तो सुरंग खोदने के कार्य में किस प्रकार के उपकरण उपयोग में लाये गये थे और ये उपकरण किन स्रोतों से प्राप्त किए गये थे, और

(ग) इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की गई है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) रांची में युद्ध बन्धी शिविर में ईन्धन के ढेरों के नीचे 8 फुट गहरी और 102 फुट लम्बी एक सुरंग खुदी हुई मिली थी।

(ख) तथा (ग). सेना प्राधिकारियों द्वारा जाँच आरम्भ की गई है और रिपोर्ट की प्रतीक्षा है। इस शिविर तथा अन्य शिविरों में सुरक्षात्मक उपायों को बढा करने के लिए बढम उठाये गये हैं।

#### Bank Frauds

7625. SHRI JYOTIRMOY BOSU  
SHRI VEKARIA :

Will the Minister of FINANCE be pleased to state :

(a) the nature of bank frauds during 1971 and the first four months of 1972;

(b) total amount of money defrauded;

(c) in how many cases the culprits have been caught and prosecuted; and

(d) in how many cases the culprits have been punished and the nature of punishment in each case ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (d) The required information is being collected and will be laid on the Table of the House.

#### Colgate-Palmolive Co. of India (Pvt.) Ltd.

7626. SHRI K LAKKAPPA Will the Minister of COMPANY AFFAIRS be pleased to state the margin of profits earned by Colgate-Palmolive Company India (Pvt) Limited, Bombay during the last three years ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) The profits, before and after tax, earned by M/s Colgate-Palmolive India (Pvt) Ltd. during the last three years viz 1967, 1969 and 1970 were as under —

(in Rs lakhs)

	1968	1969	1970
Profits before tax and transfer to Reserves	224.92	264.71	241.29

Profits after tax but before transfer to Reserve	92.65	90.32	100.13
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#### Hypothecation of Finished Goods and Machinery of Colgate - Palmolive India (Private) Ltd.

7627 SHRI K LAKKAPPA : Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether the finished goods and machinery of Colgate-Palmolive India (Pvt.) Ltd have been hypothecated to the Bank of America with whom the Company has overdraft arrangement; and

(b) if so, how much profit of the company is retained in this country ?

**THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY)**

(a) As per the information available with the Registrar of Companies, Bombay, the company has secured Rs 40 lakhs from the Bank of America, Rs 20 lakhs from the First National City Bank and Rs 20 lakhs from the Union Bank of India on the security of the company's present and future goods, products and materials stored or lying in the company's factory at Sewri.

(b) As per the profit & loss Accounts of the company for the year ended 31.12.70 the company made a net profit of Rs 1,00,54,332 (after providing for taxation a sum of Rs 1,40,66,108 and for development rebate reserve a sum of Rs 8,305). During the year the company has brought forward the balance of profit of the previous year amounting to Rs 74,24,871/- and declared dividend amounting to Rs 72,91,000/- the balance of Rs 1,01,88,203/- being transferred to the reserve.

**Increase in Prices of Products of Alembic Pharmaceutical Company**

7628 **SHRI D. K. PANDA** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether 90 percent of products of Alembic Pharmaceutical Company have been allowed increase in prices several times during the past two years, while prices of very few of their unpopular products have been reduced,

(b) if so, the extent of increase/decrease in prices during the past two years and the reasons for permitting such frequent increase in the prices of their popular products, and

(c) how far the increase in cost was justified on grounds of increase in cost of production ?

**THE MINISTER OF LAW AND JUSTICE & PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE)** (a) No Sir,

(b) and (c) Out of 250 packs of their various products/formulations, prices of only 26 packs were allowed to be increased, while their applications for price fixation were considered by the Government, after the promulgation of the Drugs (Prices Control) Order, 1970. Simultaneously, prices for 125 packs were also reduced. Prior to that, prices for 5 packs were also allowed to be revised upward during 1970, before the Price Control Order came into operation. Such increases were approved on account of increase in the cost of production, raw and packing materials. The 26 packs mentioned, above, accounted for about 14% of 1969 sales. No increase had been allowed in respect of small/consumer packs of their popular products like Glycodin, Terp Vasaka, Sharkoferol.

**Price of Gold**

7629 **SHRI NAWAL KISHOR SHARMA** Will the Minister of FINANCE be pleased to state

(a) whether the prices of gold have gone up tremendously in European markets,

(b) if so, the effects of rise in gold price on Indian economy, and

(c) the steps being taken by Government to protect the evil effects of the rise in price of gold on Indian trade and economy ?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN)** (a) Yes, Sir, the unofficial or "free" price of gold has recorded a significant increase in the European markets.

(b) and (c) The official price of gold, on which depends the dollar parity of national currencies, continues to remain unchanged at US Dollars 38 per ounce. As such, the rise in the free market price of gold in Europe will have no effect on our external trade or on our external assets and liabilities position. The question of insulating the economy against rising free market gold prices abroad, therefore, does not arise.

नारकोटिक्स विभाग में अनुसूचित जातियों तथा अनुसूचित जाति जातियों के कर्मचारियों का स्थायी बनाया जाना

7630. डा० लक्ष्मीनारायण पांडेय क्या बिना सूची यह बताने की कृपा करेंगे कि .